

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.145 of 2013

Dated : 6th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Global Energy Pvt. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Suraj Das Guru

Counsel for the Respondent(s): -

ORDER

It is stated that the affidavit of service has been filed to show that all the Respondents have been served. But nobody has entered appearance on behalf of the Respondents.

Post the matter on **10.09.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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